

16.
PT-215/97 in
OA-10/HYD/96

6.2.1998

Present : Applicant in person.

None for the respondents.

Heard the applicant. This is an application for transfer of OA-10/96 from Hyderabad to Principal Bench on the ground that after the date of filing the OA the applicant has been transferred to Delhi and he is presently at Delhi. On being questioned, he submitted that in his main application under Section 19 of the Act, the prayer made was for directing the respondents to call him for interview at Delhi for certain post he had applied for.

In the facts and circumstances of the case, the application is allowed and it is directed that OA-10/96 be transferred from Hyderabad to Principal Bench at Delhi for hearing and disposal in accordance with law, after notice to parties.

(K. M. Agarwal)
Chairman

/as/



प्राप्ति संकालन
CERTIFIED TRUE COPY
Date/Date
Signature
प्राप्ति संकालन
केंद्रीय प्राधिकारिक अधिकार
Central Administrative Tribunal
प्राप्ति संकालन, नई दिल्ली
Principal Bench, New Delhi
3/2198